

Government of Jammu and Kashmir Tourism Department Civil Secretariat

Srinagar/Jammu

Notification.

Jammu, the Alamba 2019

SRO 197 In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby appoint the following as Members of **Billawar-Duggan** Development Authority constituted vide notification SRO-255 dated 24.08.2009; namely:-

cretary

The aforesaid members shall hold office for a period 2 year from the date of issuance of this notification.

By order of the Government of Jammu & Kashmir

(Rigzian Sampheal)IAS Commissioner/Secretary to the Government

Dated - 03-2019

No: TSM/INC-113/2006-PF

Copy to the:-

1. All Financial Commissioners.

- 2. All Principal Secretaries.
- 3. All Commissioner/Secretaries to the Government.
- 4. All Heads of the Departments.
- 5. Divisional Commissioner, Jammu.
- 6. Managing Director, J&K Tourism Development Corporation.
- 7. Director, Archives, Archaeology and Museum J&K.
- 8. Deputy Commissioner, Kathua.
- 9. Director Tourism, Jammu.
- 10. Chief Town Planner, Jammu.
- 11. Chief Executive Officer, Billawar-Duggan Development Authority.
- 12. Divisional Forest Officer (DFO), concerned.
- 13. Superintending Engineer PW (R&B) Department, concerned.
- 14. Representative of Wild life Department not below the rank of Regional Wildlife Warden.
- 15. General Manager Govt. Press, Srinagar for publication in the Government Gazette.
- 16. Private Secretary to Chief Secretary for information of Chief Secretary
- 17. Private Secretary to Advisor (G) for information of the Advisor.
- 18. Pvt. Secretary to Comm/Secretary to the Government Tourism Department for information.
- 19. Stock/SRO file.